

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the 9<sup>th</sup> April, 2025

**S.O 85** .- In exercise of the powers conferred under sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officials to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Doda.

| S.No. | Name of the Official (Shri) | Designation               | Place of Posting      |
|-------|-----------------------------|---------------------------|-----------------------|
| 01    | Riaz Ahmed                  | Girdawar ,Circle Doda     | Tehsil Office, Doda   |
| 02    | Shashi Kumar                | Girdawar ,Circle Khellani | Tehsil Office, Doda   |
| 03    | Shabir Ahmed                | BCG                       | Tehsil Office, Doda   |
| 04    | Praban Kumar                | Naib Tehsildar            | Naib Tehsildar, Assar |

**By Order of the Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
**Secretary to Government**  
Dated :- 09 -04 - 2025

No. LAW-Powr/15/2022-10

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Administrative Secretary, Revenue Department .
4. District Magistrate Doda. This is with reference to letter No. 70-71/DM/Doda Dated:- 08-04-2025.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Additional Secretary to Government  
Department of Law, Justice and P.A